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DISTRICT LEGAL SERVICES AUTHORITY, BOKARO

DLSA, BOKARO

AT A GLANCE

District Legal Services Authority, Bokaro

Under the aegis of JHALSA, Ranchi, District Legal Services Authority, Bokaro is functioning since June 1996. The Prime objective of DLSA is to provide legal Aid to the persons belonging to weaker section of the society such as SC, ST, OBC, Woman, Handicapped, Under Trial Prisoners etc.. It also organizes various Legal Awareness Camps, Legal Literacy Clubs in schools, Lok Adalats, Jail Adalats etc. within the district of Bokaro in order to legally aware the people at large to know their rights.

The Office of the DLSA, Bokaro is running in One of the Buildings of Civil Court, Bokaro.

The District Legal Services Authority functions through Four Committees constituted at the District level which are :-

1. District Level Committee
2. District Legal Monitoring Committee and
3. District Level Committee for Legal Aid
4. Under Trial Review Committee

District Level Committee

Constituted as:-

1. Chairman:- Sri Sanjay Prasad, Principal District & Sessions Judge, Bokaro
2. Vice Chairman:- Sri R. Mahimapat Ray, Deputy Commissioner, Bokaro
3. Member:- Sri Karthik S., Superintendent of Police, Bokaro
4. Member:- Sri Mithilesh Kumar Singh, Secretary, DLSA, Bokaro
5. Member:- Sri M.K. Srivastava, Secretary, District Bar Association, Bokaro
6. Member:- Sri Suresh Kumar, Advocate, District Bar Association, Bokaro

District Legal Monitoring Committee

Constituted as:-

1. Chairman:- Sri Sanjay Prasad, Principal District & Sessions Judge, Bokaro
2. Member:- Sri Mithilesh Kumar Singh, Secretary, DLSA, Bokaro
3. Member:- Sri Rakesh Kumar Rai, Advocate, District Bar Association, Bokaro

District Level Scrutiny/Evaluation Committee for Legal Aid

Constituted as:-

1. Chairman:- Sri Mithilesh Kumar Singh, Secretary, DLSA, Bokaro
2. Member:- Sri Prakash Jha, CJM, Bokaro
3. Member:- Sri S.K. Bandhopadhyay, Advocate, District Bar Association, Bokaro

Under Trial Review Committee

Constituted as:-

1. Chairman:- Sri Sanjay Prasad, Principal District & Sessions Judge, Bokaro
2. Member:- Sri R. Mahimapat Ray, Deputy Commissioner, Bokaro
3. Member:- Sri Karthik S., Superintendent of Police, Bokaro
4. Member:- Sri Mithilesh Kumar Singh, Secretary, DLSA, Bokaro
5. Member:- Sri Narendra Prasad Singh, Superintendent of Jail, District Jail, Chas
6. Member:- Sri Saket Kumar Sinha, Superintendent of Jail, Sub Jail, Tenughat

List of Panel Lawyers of DLSA, Bokaro:-

DLSA, Bokaro

Sessions Courts including Civil matters for DLSA, Bokaro

Sl. No.	Name of Advocate	Enrollment No.
1.	Sri Hemant Kr. Das	3203/04
2.	Sri Ranjan Kr. Mishra	651/01
3.	Sri Ravindra Prasad Singh	J/1029A/01
4.	Sri Sandeep Kumar Bandhopadhyay	1395/94
5.	Smt. Archana Kumari	1936/03
6.	Sri Dhananjay Tiwari	2656/97
7.	Miss. Preeti	2417/2000
8.	Sri Binod Kumar Singh	264/92
9.	Sri Biseswar Prasad Mahto	5811/99
10.	Sri Dilip Kr. Jha	2377/94
11.	Sri Dinesh Sharma	46/01
12.	Sri Sanjeev Kumar Akhauri	10203/96
13.	Md. Anwar Ali	976/02
14.	Sri Shankar Dey	1239/02
15.	Sri Abhay Krishna Prasad	933/02
16.	Sri Ashok Kumar Mishra	JH2801/95
17.	Ms Pummy Kumari	4925/06
18.	Sri Ram Ekbal Chauhan	2987/04
19.	Sri Laltu Charan Mahto	384/98
20.	Sri Phatik Chandra Singh	944/02
21.	Sri Som Nath Dey	745/02
22.	Sri Rajesh Kumar Dubey	947/02
23.	Sri Radha Krishna Ray	1800/89
24.	Sri Bijay Kumar Jha	4283/05
25.	Sri Gopal Prasad Singh	272/91
26.	Sri Baldev Pandey	1568/99
27.	Sri Vishwa Nath Jha	8076/99
28.	Sri Mritunjay Kumar Layak	JH627/01
29.	Sri Arendar Kumar	1187/02
30.	Sri Rahul Giri	145/08
31.	Sri Raju Rana	1762/97
32.	Sri Ram Singhasan Ram	2163/90
33.	Sri Anil Kumar Singh	553/92
34.	Sri Jai Prakash Jha	6150/95

Courts of Sub-Judge and J.M. including Civil matters for DLSA, Bokaro

Sl. No.	Name of Advocate	Enrollment No.
1.	Miss Urmila Kumari	146/09
2.	Sri Pradeep Kumar	J/161A/02
3.	Sri Ashok Kumar Pal	1931/93
4.	Sri Ranjeet Kumar Mishra	1097/02
5.	Sri Phalguni Rawani	6814/99
6.	Smt. Usha Srivastava	1259/95
7.	Sri Hira Lal Prajapati	1203/02
8.	Sri Sunil Kumar Rai	1605/02
9.	Sri S. M. Nasimuddin	780/01
10.	Sri Rupesh Kumar	3187/04
11.	Miss Rina Kumari	743/10
12.	Sri Bhagirath Mahto	2444/03
13.	Sri Vijay Kumar Yadav	3207/04
14.	Sri Bimal Kumar Sharma	9116/96
15.	Sri Rajesh Pratap Singh	J/4884A/99
16.	Sri Ajay Kumar Sinha	6852/99
17.	Miss Annu Kumari	894/2000
18.	Sri Dhanjee Kumar Yadav	3280/04
19.	Sri Naresh Kumar	405/07
20.	Miss Asha Mamta Khalkho	213/07
21.	Md. Mustakkim Ansari	559/07
22.	Sri Hari Shankar Sharma	143/09
23.	Sri Sharat Pandey	1026/02
24.	Sri Subodh Sharma	1298/02
25.	Sri Girish Kumar Ojha	110/06
26.	Sri Anand Prakash	JH1011A/97
27.	Sri Param Punit Singh	1059/98
28.	Ms. Rekha Kumari	972/02
29.	Ms. Sony Kumari	919/11
30.	Ms. Sobha Saran Sinha	4523/05
31.	Sri Vinod Kumar	421/08
32.	Sri Dhanjee Choudhary	JH352/13
33.	Sri Hare Ram Singh	4302/05
34.	Md. Safik Ansari	2430/03
35.	Sri Prakash Kumar	856/10
36.	Sri Subodh Kumar Sharma	593/11
37.	Sri Tarun Mukherjee	19/09
38.	Sri Chandradeep Kumar	3339/04

39.	Sri Chandra Shekhar Tiwary	1561/02
40.	Sri Amit Paswan	2622/03
41.	Sri Sameer Turi	368/08
42.	Sri Kant Kumar Sharma	JH1422/01
43.	Sri Kamlesh Kumar	281/09
44.	Smt. Baby Kumari	2537/03
45.	Sri Vijay Nath Kunwar	4092/05
46.	Sri Anil Kumar Bauri	1016/10
47.	Sri Quddus Ansari	244/01
48.	Sri Harendra Nath Mahato	285/07
49.	Sri Sunil Kumar Singh	11145/96
50.	Sri Sanjay Kumar	J/266A/06
51.	Sri Radha Krishna Singh	1070/10
52.	Sri Dhruv lal Pathak	706/02
53.	Sri Subodh Kumar Kashyap	5125/99
54.	Sri Pravin Kumar	4198/05
55.	Sri Vishnu Prasad Nayak	1062/02

SDLSC, Bermo at Tenughat

Sessions Courts including Civil matters for SDLSC, Tenughat

Sl. No.	Name of Advocate	Enrollment No.
1.	Sri Hari Shankar Prasad	631/84
2.	Smt. Mahua Karak	
3.	Sri Ritesh Kumar Jaiswal	3270/04
4.	Sri Deo Dutt Tiwari	899/02
5.	Sri Mahadeo Ram	754/80
6.	Sri Murli Manohar Bardhan	198/08
7.	Sri Bhuneshwar Prasad	1131/91
8.	Sri Naresh Chandra Thakur	J/1074A/01
9.	Sri Shankar Thakur	55/01
10.	Sri Manbodh Dey	2760/96
11.	Sri Ujjwal Mukherjee	410/88
12.	Sri Chhatru Mahto	7963/99
13.	Sri Wakil Mahto	1656/96
14.	Sri Shiv Kumar Pd. Verma	6017/96
15.	Sri Anil Kumar Raju	1170/99
16.	Sri Gurudas Addi	9343/96
17.	Sri Vivekanand	3791/96
18.	Sri Venkat Hari Vishwanathan	1334/2000
19.	Sri Birendra Kumar Sahgal	1074/88

20.	Sri Shailesh Kumar Sinha	1104/99
21.	Sri Bikash Chandra Jha	5040/99
22.	Sri Hemant Kumar Guru	301/98

Courts of Sub-Judge and J.M. including Civil matters for SDLSC, Tenughat

Sl. No.	Name of Advocate	Enrollment No.
1.	Sri Chandra Shekhar Prasad Singh	7259/96
2.	Sri Sidheshwar Mahto	1556/92
3.	Sri Imtiyaz Alam	33/11
4.	Sri Nand Kishore Mahli	3437/05
5.	Sri Rakesh Kumar	3457/05
6.	Sri Arjun Singh	3506/97
7.	Md. Mobin	
8.	Sri Rohit Prasar	JH33/14
9.	Sri Subhash Katariyar	447/01
10.	Sri Birendra Prasad No. 2	
11.	Sri Ajit Kumar Lal	
12.	Sri Suresh Prasad	2806/96
13.	Sri Rajiv Kumar Tiwari	2645/99
14.	Sri Vijay Kumar Gautam	6525/99
15.	Sri Mahesh Thakur	2963/2000
16.	Sri Sujit Kr. Jaiswal	J/2236A/01
17.	Sri Badri Narayan Poddar	1242/83
18.	Sri Chandu Vishwakarma	532/2001
19.	Sri Arun Kumar Prasad	81/2006
20.	Sri Anil Kumar Prajapati	J/1343A/2001
21.	Shalini Prasad Singh	863/98
22.	Sri Prem Kumar Sinha	2213/95
23.	Sri Santosh Kumar Thakur	3390/99
24.	Sri Mazharul Hassan	5531/99
25.	Sri Niranjana Mahto	572/2001
26.	Sri Punit Lal Prajapati	5253/99
27.	Sri Baidyanath Sharma	7973/96
28.	Sri Nirmal Kumar	339/01
29.	Sri Umesh Prasad	338/01
30.	Sri Kanak Kumar Sinha	259/06
31.	Sri Sushil Kumar Singh	4211/05
32.	Sri Ramendra Kumar Sinha	1156/99
33.	Sri Sant Kumar Mahto	3339/96
34.	Sri Binod Kumar Gupta	268/07

Remand Advocates

Remand Advocates in each of the Magisterial Courts/ Court of Sessions

Name of the DLSA	S l. N o	Name of the Remand Advocate	Name of the Court where deputed	Phone No.	E-mail ID
DLSA, Bokaro	1.	Sri Dilip Kumar Jha, Adv.	The Principal District & Sessions Judge, Bokaro	9934553035	ravij@gmail.com
	2.	Sri S. K. Akhauri, Adv.	The District & Addl. Sessions Judge-I, Bokaro	8579063904	Sanjeevakhouri11@gmail.com
	3.	Sri Binod Kumar Singh, Adv.	The District & Addl. Sessions Judge- IV, Bokaro	9835194033	Singhbinod1600@gmail.com
	4.	Sri Dhananjay Tiwary, Adv.	The District & Addl. Sessions Judge – II, FTC, Bokaro	9431323574	me48dhananjay@gmail.com
	5.	Sri Dinesh Sharma, Adv.	Assistant Sessions Judge-I, Bokaro	9835342126	Dpsharmaadv.21@gmail.com
	6.	Miss. Preeti, Adv.	The CJM, Bokaro (for B.S. City P.S. & Chas P.S.)	9234443552	Pritiadv79@gmail.com
	7.	Sri Abhay Krishna Prasad, Adv.	The CJM, Bokaro (for SC/ST P.S. & Marafari P.S.)	9835104972	
	8.	Sri Jai Prakash Jha, Adv.	The ACJM, Bokaro (for Sector-IV P.S. & Sector- VI P.S.)	9470356531	Advocate.jpjha@rediffmail.com
	9.	Smt. Usha Srivastava, Adv.	The SDJM, Bokaro (for Harla P.S. & Chas (M) P.S.)	8092261908	---
	10.	Sri Ranjan Kumar Mishra, Adv.	The SDJM, Bokaro (for Chandankiyari P.S.)	9334236144	Advranjanmishra99@gmail.com
	11.	Sri S.K. Bandopadhyay, Adv.	Sri K. Sinku, JM, 1 st Class, Bokaro	9334688613	Small.angel@rediffmail.com
	12.	Sri Sunil Kumar Rai, Adv.	Smt. R.A. Kujur, JM, 1 st Class, Bokaro (for Mahila P.S., Sector- XII P.S., Siyaljori P.S.)	9939158540	rai31019@gmail.com
	13.	Sri Bimal Kumar Sharma, Adv.	The Pr. Magistrate, J.J. Board, Chas, Bokaro	8271348181	Bimalkumarsharma15@gmail.com
	14.	Sri Ajay Kumar Sinha, Adv.	Miss. Ruchi Dayal, JM, 1 st Class, Bokaro (for Pindrajora P.S.)	9431766967	---

	15	Smt. Archana Kumari, Adv.	Miss. Sama Roshani Kullu, JM, 1 st Class (for Balidih P.S.)	9507500993/ 9835140690	archanathakur157@gmail.com
	16	Sri Biseswar Prasad Mahto, Adv.	Miss Nirmala Barla, JM, 1 st Class	9431187878	
SDLSC, Bermo at Tenughat	17	Sri Venkat Hari Vishwanathan, Adv.	The District & Addl. Sessions Judge-I, Tenughat	8252993314	---
	18	Sri Hemant Kumar Guru, Adv.	The District & Addl. Sessions Judge – II, FTC, Tenughat	9934119656	---
	19	Sri Suresh Tiwary, Adv.	The ACJM, Tenughat (for Bermo P.S. & Ghandhinagar O.P.)	---	---
	20	Sri Wakil Mahto, Adv.	Smt. Neerja Ashri, Civil Judge (Sr. Div.)-II-cum- JM, 1 st Class, Tenughat (for Jaridih P.S.)	9431188103/ 8271825008	
	21	Sri Ramendra Kumar Sinha, Adv.	Smt. Neerja Ashri, Civil Judge (Sr. Div.)-II-cum- JM, 1 st Class, Tenughat (for Nawadih P.S. & Penk Narainpur P.S.)	9546179217	---
	22	Sri Rajeev Kumar Tiwary, Adv.	The SDJM, Tenughat (for Petarwar P.S. and Jageshwar Bihar P.S.)	9934540798	---
	23	Md. Mazharul Hassan, Adv.	Sri S.K. Bertam, JM, 1 st Class, Tenughat (for Dugdha P.S. & Chatrochatti P.S.)	9931155214	---
	24	Sri Sunil Kumar, Adv.	Sri S. N. Kujur, JM, 1 st Class, Tenughat (for Mahuatand P.S. & I.E.L. P.S.)	--	--
	25	Sri Bishwanath, Adv.	Sri S. N. Kujur, JM, 1 st Class, Tenughat (for Kasmar P.S.)		
	26	Sri Kundan Kumar, Adv.	Sri Milan Kumar, JM, 1 st Class, Tenughat (for Gomia P.S. & B.T.P.S.)	--	--
	27	Sri Birendra Prasad, Adv.	Sri Milan Kumar, JM, 1 st Class, Tenughat (for Chandrapura P.S.)		

Criteria for giving legal services as per rule 12 of Legal Services Act 1987:-

- a) A member of a Schedule Caste or Schedule Tribe
- b) A victim of trafficking in human beings or beggar
- c) A woman or a child
- d) A mentally ill or otherwise disabled person
- e) A person under circumstances of undeserved want such as being a victim of a mass disaster, ethnic violence, caste atrocity, flood drought, earthquake or industrial disaster
- f) An industrial workman
- g) In custody, including custody in a protective home or in a juvenile home or in a psychiatric hospital
- h) In receipt of annual income less than Rs.1,00,000=00 (One Lakh Rupees).

Legal Aid in Bokaro (2016- 2017)

At present, Legal Aid is given by a Committee comprising of

1. Sri Mithilesh Kumar Singh, Secretary, DLSA, Bokaro
2. Sri Prakash Jha, CJM, Bokaro and
3. Sri S.K. Bandhopadhyay, Adv.

Year	Legal Aid	No. of Application Received	Approved	Rejected	Pending
2016	Legal Aid Counsel	44	44	NIL	NIL
	Court Fee	Nil	Nil	NIL	NIL
2017 (JAN to DEC. 2017)	Legal Aid Counsel	45	45	NIL	NIL
	Court Fee	04	02	02	00

Legal Aid Category wise	2016	2017 (JAN to DEC 2017)
Scheduled Caste	--	--
Scheduled Tribe	--	--
Backward Class	--	--
Women	02	05
Children	03	06
In Custody	39	33
General	--	--
Others (Senior Citizens, Handicapped, Transgender etc.)	--	03
TOTAL	44	47

Village Legal Care & Support Centre and Legal Services Clinic

Sixty Three (63) Village Legal Care & Support Centres and Two (02) Legal Services Clinics of permanent nature are established in different panchayats of the district to organize Legal Awareness Camps in order to aware the villagers regarding various Govt. Schemes and also provide Legal Aid to the concerned person.

Period	No. of Village Legal Care & Support Centers including Legal Services Clinic in Permanent Nature	No. of people attended the Clinic	No. of Beneficiaries among the people attended the Clinic	No. of Awareness Camps organized
2017 (Jan 17- Dec. 17)	65	17822	8671	4228

Note:- One Legal Service Clinic (Legal Aid Clinic) each has been established in the 1. District Jail, Chas, 2. Sub-Jail, Tenughat, 3. J. J. Board, Chas, 4. Observation Home, Chas, 5. Child Welfare Committee, Bokaro, 6. Sadar Hospital, Bokaro and 7. Sub-divisional Hospital, Bermo at Tenughat, where Lawyers and PLVs are engaged to provide Legal services to the people as well as the inmates of Jail and Juveniles in conflict with Law etc.. Ten (10) Jail inmates enrolled as PLVs in District Jail, Chas and Four (04) Jail inmates enrolled as PLV in Sub-Jail, Bermo at Tenughat. Two (02) PLVs have been deputed in each of the Legal Services Clinic established at CWC, J.J. Board, Sadar Hospital and Sub-divisional Hospital.

List of Village Legal Care & Support Centres along with Name of Para Legal Volunteers

Sl. No.	Name of Para Legal Volunteer	Place of Deputation, if deputed
1.	Sri Nimai Chandra Dutta 8002903597	Village Legal Care & Support Centre, Narayanpur (in Chas Block)
2.	Sri Ram Prasad Modi 9955117611	Village Legal Care & Support Centre, Ranipokhar (in Chas Block)
3.	Sri Yadu Mahto 9955448319	Village Legal Care & Support Centre, Pindrajora (in Chas Block)
4.	Sri Sitaram Mahatha 8084220289	Village Legal Care & Support Centre, Kandra (in Chas Block)
5.	Ms. Urmila Devi 7250225760	Village Legal Care & Support Centre, Kamaldih (in Chas Block)
6.	Smt. Jaba Rani Mahto 8102565787	Village Legal Care & Support Centre, Khamarbendi (in Chas Block)
7.	Smt. Laxmi Devi 9931154564	Village Legal Care & Support Centre, Ritudih (in Chas Block)
8.	Sri Vinay Kumar Singh 9155239799	Village Legal Care & Support Centre, Sonabad (in Chas Block)
9.	Sri Patit Kumar Bauri 9204944270	Village Legal Care & Support Centre, Nawadih (in Chas Block)
10.	Sri Ajay Sharma 7739399519	Village Legal Care & Support Centre, Pupunki (in Chas Block)
11.	Sri Parikshit Mahatha 8002120975	Village Legal Care & Support Centre, Belunja (in Chas Block)
12.	Md. Sartaj Ansari 7352881365	Village Legal Care & Support Centre, Chandaha (in Chas Block)
13.	Sri Achit Kumar Chakraborti 8789308883/8873258734	Village Legal Care & Support Centre, Brahmandwarika (in Chas Block)
14.	Sri Mohan Hembram 8651250622	Village Legal Care & Support Centre, Babudih (in Chas Block)
15.	Sri Amar Kumar Mahatha 9162963898	Village Legal Care & Support Centre, Barpokhar (in Chas Block)
16.	Sri Gulam Ansari 8651106824/7079014015	Village Legal Care & Support Centre, Bhandra (in Chas Block)
17.	Sri Chiniwas Pramanik 9771603934	Village Legal Care & Support Centre, Chakulia (in Chas Block)
18.	Sri Kirete Sharma	Village Legal Care & Support Centre,

	8809838391	Kashijharia (in Chas Block)
19.	Sri Dev Das Pandey 8609213044	Village Legal Care & Support Centre, Tupra (in Chas Block)
20.	Sri Sukhdeo Sharma 9546863109	Village Legal Care & Support Centre, Gopalpur (in Chas Block)
21.	Sri Mukesh Kumar Tudu 8229029363	Village Legal Care & Support Centre, Mirdha (in Chas Block)
22.	Sri Ganesh Kumar Mahto 7654367126/7654840978	Village Legal Care & Support Centre, Sunta (in Chas Block)
23.	Sri Mahabir Kumar Singh Choudhary 8582058294	Village Legal Care & Support Centre, Adrakudi (in Chandankiyari Block)
24.	Sri Ratilal Kumbhakar 9709257234	Village Legal Care & Support Centre, Batvinor (in Chandankiyari Block)
25.	Sri Manjay Kumar Shekhar 9204221364	Village Legal Care & Support Centre, Bhojudih (East) (in Chandankiyari Block)
26.	Sri Asit Kumar Banerjee 7209223123/8084091349	Village Legal Care & Support Centre, Amlabad (in Chandankiyari Block)
27.	Sri Rajesh Kumar Bauri 8002815493	Village Legal Care & Support Centre, Devgram (in Chandankiyari Block)
28.	Sri Dhananjay Marandi 8873691022	Village Legal Care & Support Centre, Mahaal East (in Chandankiyari Block)
29.	Sri Bablu Kumar Mahto 7033247007	Village Legal Care & Support Centre, Shivbabudih (in Chandankiyari Block)
30.	Sri Janmenjoy Kumhar 8873599608/7079749499	Village Legal Care & Support Centre, Bogula (in Chandankiyari Block)
31.	Sri Dulal Chandra Mahto 8757817148	Village Legal Care & Support Centre, Saharjori (in Chandankiyari Block)
32.	Sri Dhaneshwar Mahto 8578063176/8539983666	Village Legal Care & Support Centre, Sabda (in Chandankiyari Block)
33.	Sri Israil Ansari 9576333592	Village Legal Care & Support Centre, Chandankiyari East (in Chandankiyari Block)
34.	Sri Laxman Kumar 9973865893	Village Legal Care & Support Centre, Amainagar (in Chandankiyari Block)
35.	Sri Manoj Kumar Das 8409152356	Village Legal Care & Support Centre, Adita (in Chandankiyari Block)
36.	Sri Sanjay Prajapati 9661338526	Village Legal Care & Support Centre, Madhukarpur (in Kasmar Block)
37.	Sri Kajal Kumar 8864042705	Village Legal Care & Support Centre, Dantu (in Kasmar Block)
38.	Sri Mahabir Mahto 9304428709	Village Legal Care & Support Centre, Singhpur (in Kasmar Block)
39.	Ms. Smita Gautam	Village Legal Care & Support Centre, Kasmar

	9905345426	(in Kasmar Block)
40.	Sri Madan Prajapati 9931311821	Village Legal Care & Support Centre, Bagda (in Kasmar Block)
41.	Smt. Rinku Kumari 9608538519	Village Legal Care & Support Centre, Manjura (in Kasmar Block)
42.	Sri Krishna Rajak 9546768821	Village Legal Care & Support Centre, Gomia (in Gomia Block)
43.	Sri Sunil Paswan 9430379652	Village Legal Care & Support Centre, Swang(South) (in Gomia Block)
44.	Sri Sabhir Ansari 7766022273	Village Legal Care & Support Centre, Lodhi (in Gomia Block)
45.	Smt. Jyoti Mala Sinha 8862971914	Village Legal Care & Support Centre, Hosir(East) (in Gomia Block) & Legal Services Clinic, Sub-divisional Hospital, Bermo at Tenughat
46.	Sri Ajay Kumar Ray 9006161362	Village Legal Care & Support Centre, Sasbera (East) (in Gomia Block)
47.	Sri Naresh Kumar 9523376558	Village Legal Care & Support Centre, Tulbul (in Gomia Block)
48.	Sri Sonaram Hembram	Village Legal Care & Support Centre, Chirudih (in Nawadih Block)
49.	Sri Pradeep Kumar 9525622556	Village Legal Care & Support Centre, Kanjkiro (in Nawadih Block)
50.	Ms. Kanak Lata 9934520106	Village Legal Care & Support Centre, Govindpur (F) (in Bermo Block)
51.	Ms. Sunita Sinha 9122677780	Village Legal Care & Support Centre, Jarangdih(South) (in Bermo Block)
52.	Sri Jitendra Kumar Mahto 9608190112	Village Legal Care & Support Centre, Gangjori (in Jaridih Block)
53.	Sri Rajendra Kisku 9631942748	Village Legal Care & Support Centre, Baradih (in Jaridih Block)
54.	Sri Bablu Das 9905202328	Village Legal Care & Support Centre, Jaina (in Jaridih Block)
55.	Sri Laldeo Mallah 9931154564	Village Legal Care & Support Centre, Tatri(South) (in Jaridih Block)
56.	Ms. Raunak Jahan 9122891674	Village Legal Care & Support Centre, Beldih (in Jaridih Block)
57.	Sri Santosh Kumar Singh 9386232091	Village Legal Care & Support Centre, Telo (Middle) (in Chandrapura Block)
58.	Sri Chandradev Manjhi 9939104090	Village Legal Care & Support Centre, Petarwar (in Petarwar Block)
59.	Sri Vishnu Kumar Mishra	Village Legal Care & Support Centre,

	9939364594	Angwali (North) (in Petarwar Block)
60.	Sri Satyadev Prasad Ram 8877186691	Village Legal Care & Support Centre, Pichri (in Petarwar Block)
61.	Sri Sahebram Marandi 9031126084	Village Legal Care & Support Centre, Mayapur (in Petarwar Block)
62.	Sri Gopal Jee Vishwanathan 7033309293	Village Legal Care & Support Centre, Tenughat (in Petarwar Block) & Legal Services Clinic, Sub-divisional Hospital, Bermo at Tenughat
63.	Ms Radha Rani Lohar 7677852058	Village Legal Care & Support Centre, Champi (in Petarwar Block)
64.	Sri Jagadish Chandra Mahto 8084691202	Legal Services Clinic in Permanent nature, Sardaha (in Chas Sub-Division)
65.	Sri Mahitosh Mandal 9006516586	Legal Services Clinic in Permanent nature, Sardaha (in Chas Sub-Division)
66.	Sri Sahdeo Hansda 9234151917	Legal Services Clinic in Permanent nature, Araldih (in Bermo Sub- Division)
67.	Smt. Neelu Kumari Priyadarshi 9430647242	Legal Services Clinic in Permanent nature, Araldih (in Bermo Sub- Division)
68.	Sri Nandlal Bauri 9939790869	Front Office (DLSA, Bokaro)
69.	Sri Ram Prasad Sharma 9006764041/7079844916	KIOSK (installed in DLSA, Bokaro)
70.	Sri Digambar Dubey 9534128493	KIOSK (installed in DLSA, Bokaro)
71.	Smt. Rekha Kumari 9708697889/8651527817	Juvenile Justice Board, Chas, Bokaro
72.	Sri Subhash Kumar, PLV 9939650523	Juvenile Justice Board, Chas, Bokaro
73.	Smt. Reena Kumari 9939305586	Child Welfare Committee, Bokaro
74.	Sri Nitay Singh Choudhary 9546998824	Child Welfare Committee, Bokaro
75.	Sri Bibhisan Mahatha 9135494399	Legal Services Clinic at Sadar Hospital, Bokaro
76.	Ms. Veena Kumari 9576906932	Legal Services Clinic at Sadar Hospital, Bokaro

Legal Aid Clinic in Jails

Place of Legal Aid Clinic in Jail	Name of Panel Lawyers	Name of Jail inmates enrolled as PLVs
District Jail, Chas, Bokaro	<ol style="list-style-type: none"> 1. Sri S. K. Bandhopadhyay 2. Sri Bhagirath Mahto 3. Sri Utpal Chhattopadhyay 4. Miss. Rina Kumari 	<ol style="list-style-type: none"> 1. Nageshwar Rajwar 2. Anil Kumar Pandit 3. Harilal Rajwar 4. Anish Kumar 5. Asim Chakraborty 6. Rupesh Karmali 7. Sunil Kr. Chaudhary 8. Ranjeet Kumar 9. Mustaq Ansari 10. Kamal Pramanik
Sub-Jail, Bermo at Tenughat	<ol style="list-style-type: none"> 1. Sri Imtiyaz Alam 2. Sri Ritesh Kumar Jaiswal 3. Sri Rakesh Kumar 4. Smt. Mahua Karak 	<ol style="list-style-type: none"> 1. Akhilesh Kr. Mishra 2. Pankaj Kr. Singh 3. Anil Bauri 4. Umesh Mahto

Legal Services Clinic at Hospitals

Legal Services Clinics at Hospital	Name of two Panel Lawyers who will visit	Name of two PLVs who will visit
Sadar Hospital, Bokaro	<ol style="list-style-type: none"> 1. Sri Ashok Kr. Mishra (male), and 2. Ms. Pummy Kumari (female) 	<ol style="list-style-type: none"> 1. Sri Bibhisn Mahatha (male) and 2. Ms. Veena Kumari (female)
Sub-divisional Hospital, Bermo at Tenughat	<ol style="list-style-type: none"> 1. Sri Rakesh Kumar Sinha (male) and 2. Smt. Mahua Karak (female) 	<ol style="list-style-type: none"> 1. Sri Gopali Prasad Vishwanathan (male) and 2. Smt. Jyoti Mala Sinha (female)

Legal Aid Clinic in J.J. Board,
Observation Home and Child Welfare
Committee

Place of Legal Aid Clinic	Name of Panel Lawyers	Name of the deputed PLV
J. J. Board, Chas, Bokaro	1. Sri A.K. Pal 2. Sri Ranjit Kr. Mishra 3. Sri S.M. Nasimuddin 4. Sri Phalgumi Rawani	1. Smt. Rekha Kumari 9708697889/8651527817 2. Sri Subhash Kumar, PLV 9939650523
Observation Home	1. Sri Pradeep Kumar 2. Sri H. L. Prajapati 3. Sri R.P. Singh 4. Ms. Rinky Jha	---
C.W.C.	1. Sri Dhananjay Tiwary 2. Sri Sunil Kumar Ray	1. Smt. Reena Kumari 9939305586 2. Sri Niaty Singh Choudhary 9546998824

Front Office

A Front Office has also been established in the office of DLSA, Bokaro where Two (02) Advocates and Two (02) Para Legal Volunteers are working.

Name of Advocates	Name of Para Legal Volunteers
1. Sri Vijay Kumar Yadav 2. Smt. Baby Kumari	1. Sri Nandlal Bauri 9939790869

Period	No. of Beneficiaries attended
2016	120
2017 (Jan 17 to Dec. 17)	101

Pre-litigation cases for conciliation

In 2017 (Jan 17 to Dec.17)

Number of Cases Received in the Office of DLSA, Bokaro	Number of Cases Settled	Number of Cases Unsettled	Number of Cases disposed of due to Non-Appearance/withdrawn/Dismissed
91	04	11	76

Activities of Para Legal Volunteer

1. Para Legal Volunteers of each Village Legal Care & Support Centres are provided with the banner of Legal Awareness Camp and they are strictly directed by the Chairman, DLSA to organize the Literacy Camps in Schools and Hat- Bajars etc. Para Legal Volunteers are directed to hold Awareness programmes in village markets held periodically or weekly in their respective panchayats.
2. Para Legal Volunteers of each Village Legal Care & Support Centres are provided with the banner of Mediation Awareness to aware the people about settlement of cases through Mediation Centres situated at DLSA, Bokaro and SDLSC, Bermo at Tenughat.
3. Para Legal Volunteers of each Village Legal Care & Support Centres are provided with the Complaint Box with lock and key for obtaining the grievances of the people of panchayat.
4. Each PLV maintains Three types of Registers:-
 - a) Visitor Register
 - b) Activity Register
 - c) Register for crime against woman
5. Applications received in Village Legal Care & Support Centre are forwarded to the concerned departments by Para Legal Volunteer.

No. of Disposal Cases in National Lok Adalat

(2016)

Sl. No.	National Lok Adalat held on	Pre-litigation stage cases	Post litigation stage cases	Nos of Cases Disposed of	Amount Settled (in Rs.)
1.	27 th Feb. 2016	348	00	348	2,02,47,794 =00
2.	12 th March 2016	6296	01	6297	1,62,45,099 =00
3.	9 th April 2016	3780	10	3790	46,50,541 =00
4.	14 th May 2016	16	01	17	19,48,942 =00
5.	9 th July 2016	533	07	540	15,23,862 =00
6.	13 th Aug. 2016	347	05	352	1,52,16,385=00
7.	10 th Sept. 2016	77	11	88	36595=00
8.	8 th Oct. 2016	3255	00	3255	524160=00
9.	12 th Nov. 2016	538	56	594	1,33,30,390=00
Total (09 NLA held)		15,190	91	15,281	7,37,23,768 =00

No. of Disposal Cases in Lok Adalat

(2016)

Sl. No.	Lok Adalat held on	Pre-litigation stage cases	Post litigation stage cases	Nos of Cases Disposed of	Amount Settled (in Rs.)
1.	30 th Jan 2016	08	40	48	10,41,450 =00
2.	27 th Feb. 2016	00	15	15	-----
3.	22 nd March 2016	11	15	26	21,75,493 =00
4.	30 th April 2016	42	03	45	41,24,742 =00
5.	28 th May 2016	121	40	161	17,19,580=00
6.	25 th June 2016	37	22	59	29,95,363 =00
7.	30 th July 2016	05	63	68	3,85,402=00
8.	27 th Aug 2016	23	27	50	6,75,297=00
9.	24 th Sept 2016	06	28	34	1,13,603=00
10.	26 th Nov. 2016	34	34	68	6,13,700/-
11.	23 rd Dec. 2016	44	19	63	10,02,505=00
Total (11 LA held)		331	306	637	1,48,47,135 =00

No. of Disposal Cases in National Lok Adalat

(2017)

Sl. No.	National Lok Adalat held on	Pre-litigation stage cases	Post litigation stage cases	Nos of Cases Disposed of	Amount Settled (in Rs.)
1.	11 th Feb. 2017	373	510	883	3,68,65,893=00
2.	08 th April, 2017	26	177	203	1,20,18,014 =00
3.	08 th July, 2017	392	271	663	2,12,42,355 =00
4.	09 th Sept., 2017	370	196	566	2,12,45,163 =00
5.	09 th Dec. 2017	356	360	716	2,81,61,442=00
Total (05 NLA held)		1517	1514	3031	11,95,32,867 =00

No. of Disposal Cases in Lok Adalat

(2017)

Sl. No.	Lok Adalat held on	Pre-litigation stage cases	Post litigation stage cases	Nos of Cases Disposed of	Amount Settled (in Rs.)
1.	28 th Jan 2017	00	12	12	2,05,500/-
2.	25 th Feb. 2017	00	16	16	500/-
3.	25 th March 2017	16	18	34	29,504/-
4.	29 th April 2017	17	16	33	26,34,857/-
5.	27 th May 2017	01	19	20	67,579/-
6.	24 th June 2017	00	01	01	00/-
7.	29 th July 2017	00	13	13	3,50,900/-
8.	26 th Aug. 2017	00	06	06	500/-
9.	23 rd Sept. 2017	00	16	16	2,07,800/-
10.	25 th Nov. 2017	00	15	15	21,22,050/-
11.	23 rd Dec. 2017	00	25	25	4,64,400/-
Total (11 LA held)		34	157	191	60,83,590 =00

ADR Centre, Bokaro

To settle the disputes in between the parties, ADR centre of Bokaro and Tenughat are also functional under the DLSA, Bokaro where through Mediation and Conciliation, the disputes are settled.

Opening: - 5th April, 2008 (Bokaro)
August, 2012 (Tenughat)

Nos. of trained advocated Mediators:-

In Bokaro:-08

In Tenughat:-04

Name of the Advocate Mediators:-Working from February, 2012

In Bokaro:-

1. Sri P.C. Agrawal
2. Sri K. G. Chatterjee
3. Sri A. K. Ray
4. Sri A. K. Singh
5. Md. Aftab Alam
6. Sri B. K. Pandey
7. Smt. Manjulata
8. Renu Kumari

Name of the Mediators (From Social Service) in Bokaro:- Working from March, 2016

1. Dr. Hemlata S. Mohan
2. Sri N. Muralidharan

In Bermo at Tenughat:- Working from August, 2012

1. Sri Ram Ballav Mahto
2. Sri Rajiv Kumar Tiwari
3. Sri Hari Shankar Prasad
4. Ms. Mahua Karak

Mediation Centre, Bokaro and Tenughat

Performance Report of Trained Mediators

(2015 to 2017)

Sl. No.	Yearwise Name of the Mediator	2015			2016			2017		
		Referred	Settled	Unsettled	Referred	Settled	Unsettled	Referred	Settled	Unsettled
1.	Sri Kalo Gopal Chatterjee	62	09	26	109	18	43	113	24	50
2.	Sri Prem Chand Agarwal	0	0	0	00	00	00	29	8	11
3.	Smt. Manjulata	08	00	03	17	00	07	89	31	20
4.	Sri Ashok Kumar Ray	76	13	34	117	33	44	165	73	59
5.	Sri Ashok Kumar Singh	69	15	30	124	34	53	124	27	76
6.	Sri Barun Kumar Pandey	86	23	32	191	43	69	174	70	73
7.	Smt. Renu Kumari	68	18	26	111	31	42	137	58	46
8.	Sri Aftab Alam	56	17	17	01	01	00	67	23	19
9.	Dr. Hemlata S. Mohan	0	0	0	21	13	06	05	02	01
10.	Sri N. Muralidharan	0	0	0	22	02	10	09	03	03
11.	Hari Shankar Prasad(Tenughat)	17	06	09	45	08	11	103	34	20
12.	Sri Ram Ballabh Mahto (Tenughat)	25	08	13	43	12	13	123	32	44
13.	Ms. Mahua Karak (Tenughat)	20	06	09	66	22	15	172	90	61
14.	Rajiv Kumar Tiwari(Tenughat)	19	03	10	59	15	23	139	52	59
Total		506	118	209	926	232	336	1449	527	542

Mediation Centre, Bokaro and Tenughat

Performance Report of Trained Mediators

(Jan. 2017 to Dec. 2017)

Sl No.	Name of the Mediator	No. of cases referred for mediation	No. of successful mediation	Cases not settled
15.	Sri Kalo Gopal Chatterjee	113	24	50
16.	Sri Prem Chand Agarwal	29	8	11
17.	Smt. Manjulata	89	31	20
18.	Sri Ashok Kumar Ray	165	73	59
19.	Sri Ashok Kumar Singh	124	27	76
20.	Sri Barun Kumar Pandey	174	70	73
21.	Smt. Renu Kumari	137	58	46
22.	Sri Aftab Alam	67	23	19
23.	Dr. Hemlata S. Mohan	05	02	01
24.	Sri N. Muralidharan	09	03	03
25.	Hari Shankar Prasad (Tenughat)	103	34	20
26.	Sri Ram Ballabh Mahto (Tenughat)	123	32	44
27.	Ms. Mahua Karak (Tenughat)	172	90	61
28.	Rajiv Kumar Tiwari (Tenughat)	139	52	59

Date with respect to details of cases settled by Individual Mediators
from the inception of Mediation Centre till the Month of
December – 2017

Sl. No.	Name of the Mediator	No. of Cases received	No. of Cases settled	No. of Cases unsettled
1.	Sri Kalo Gopal Chatterjee	390	73	166
2.	Sri Prem Chand Agrawal	83	16	35
3.	Smt. Manju Lata	202	46	62
4.	Sri Ashok Kumar Ray	462	148	161
5.	Sri Ashok Kumar Singh	404	99	192
6.	Sri Barun Kumar Pandey	513	153	185
7.	Renu Kumari	416	141	144
8.	Sri Aftab Alam	246	62	87
9.	Dr. Hemlata S. Mohan	26	15	07
10.	N. Murlidharan	31	05	10
11.	Hari Shankar Prasad (Tenughat)	208	60	64
12.	Sri Ram Ballabh Mahto (Tenughat)	247	62	113
13.	Ms. Mahua Karak (Tenughat)	304	130	115
14.	Rajiv Kumar Tiwari (Tenughat)	259	90	112

Permanent Lok Adalat, Bokaro

1. Chairman :- Sri Pradeep Kumar Maitra, Chairman, PLA, Bokaro
2. Member :- Vacant
3. Member :- Vacant

Details of Cases disposed of:-

(2016)

Year	No. of cases Received	No. of cases Settled
2016	52	11

(2017)

Year	No. of cases Received	No. of cases Settled
Jan. 2017	01	01
Feb. 2017	05	02
Mar 2017	03	00
Apr 2017	03	00
May 2017	01	00
June 2017	05	00
July 2017	03	00
Aug. 2017	01	00
Sept. 2017	01	02
Oct. 2017	01	00
Nov. 2017	00	00
Dec. 2017	01	02
Total	25	07

- Note:-**
1. Total Amount Realized :- Rs. 3,00,000 =00
 2. Total No. of Cases pending:- 200

Gist of the Permanent Funds

Name of the Fund	Opening Balance as on 01.04.2017 (Rs.)	Allotment/Fine Amt. Received (Rs.)	Expenditure made (Rs)	Balance as on 11.01.2018 (Rs.)
NALSA Fund	4,99,945/-	50,00,000/-	38,51,796/-	16,48,149/-
State Fund (JHALSA Fund)	75,956/-	---	---	75,956/-
DLSA Fund	2,51,247/-	25,500/-	---	2,76,747/-
Interest	1,49,167/-	--	--	1,49,167/-

Gist of the funds which are surrendered

Name of the Fund	Opening Balance as on 01.04.2017 (Rs.)	Allotment Received (Rs.)	Expenditure made (Rs)	Balance as on 11.01.2018 (Rs.)
Funds of DLSA				
Office expenses (DLSA)	00	2,50,000/-	65,199/-	1,84,801/-
Mediation fee, Advocate Fee, Lok Adalat (DLSA)	00	11,00,000/-	8,21,150/-	2,78,850/-
Telephone	00	5000/-	00	5000/-
Court Fee & process fee etc.	00	2,00,000/-	00	2,00,000/-
Funds of PLA				
Monthly/ Sitting fee (PLA)	00	10,00,000/-	6,59,711/-	3,40,289/-
Conveyance Allowance (PLA)	00	1,08,000/-	20,000/-	88,000/-
Office expenses (PLA)	00	60,000/-	00	60,000/-

Name of District : Bokaro				
Details of Last Payment done in January 2018				
SN.	Legal Services Personnel		Payment made for the period	Amount paid
1.	PLV & Panel Lawyer (Visitor Lawyer)	Village Legal Care & Support Centres (Village level)	Nov. 2016 to Nov. 2017	Rs. 29,53,500/- (from NALSA Fund)
	PLV & Panel Lawyer (Visitor Lawyer)	Legal Services Clinic in permanent nature (Sub-Divisional level)	Nov. 2016 to Nov. 2017	Rs. 1,52,800/- (from NALSA Fund)
	PLV & Retainer Lawyer	Front Office	March 2017 to Nov. 2017	Rs. 1,44,654/- (from NALSA Fund)
	PLV	KIOSK	16 th Feb. 2017 to 30 th Nov. 2017	Rs. 66,000/- (from NALSA Fund)
	PLV & Panel Lawyer (Visitor Lawyer)	CWC, JJ Board, Hospital	May 2017 to Nov. 2017	Rs. 1,47,100/- (from NALSA Fund)
	2.	Remand Advocate		Aug. 2016 to Dec. 2017
Total Expenditure from NALSA Fund				Rs. 37,79,054=00
1.	Mediator		July 2017 to Nov. 2017	Rs. 4,27,950=00 (from Mediation Fee)
2.	Legal Aid Panel Lawyer		Last Payment done on 10 th Jan. 2018	Rs. 13,000/- (from Advocate Fee)
Total Expenditure from Mediation Fee, Advocate Fee, Lok Adalat Fund				Rs. 4,40,950=00

Legal Literacy Clubs

In view of the ref. no. JHALSA/2712 dated 01.12.2016, Legal Literacy Clubs have been opened in 21 schools of Bokaro district on 10th December 2016.

Sl. No.	Name of School	Name and Mobile No. of Nodal Teacher	Frequency of Visit	Name, Designation and Mobile No. of Resource Persons
1.	Ramrudra +2 high school, Chas	Sri Mahesh Mahto, Mob. No. 9934372152	Fortnightly	1. Sri Basudev Goswami, Panel Lawyer (Visitor Lawyer), Bokaro Mob: 9431735851 2. Sri Jagat Chandra Mahto, Panel Lawyer (Visitor Lawyer), Bokaro Mob: 9931167905
2.	K.G.B.V, Chandankiyari	Mrs. Kavita, Mob. No. 7870236421	---do---	1. Sri Shankar Mahto, Panel Lawyer (Visitor Lawyer), Bokaro Mob: 9934613647 2. Sri Dinesh Bauri, Panel Lawyer (Visitor Lawyer), Bokaro Mob: 9955116992
3.	K.G.B.V, Chas	Dipali Kumari, Mob. No. 9471375879	---do---	1. Sri Kamal Deo Prasad, Panel Lawyer (Visitor Lawyer), Bokaro Mob: 9234224908 2. Sri Basudeo Mahto, Panel Lawyer (Visitor Lawyer), Bokaro Mob: 9852332510
4.	Govt. Sc. Residential H.S Chas	Sri Vijay Kumar Murmu, Mob. No. 9934324516	---do---	1. Sri Bhagirath Mahto, Panel Lawyer (Visitor Lawyer), Bokaro Mob: 9006763396 2. Sri Jagdish Mahto, PLV, Mob: 8084691202
5.	Shramik H.S. Tupkadih	Sri Pradeep , Mobile no- 9835104239	---do---	1.Sri Chandradeep kumar (visitor Lawyer) Mob-9934370304 2.Sri Jagdish Mahto,(PLV) Mob-8084691202
6.	High school Bandhdih	Sri Arun kumar singh , Mob- 9431323360	---do---	1.Sri Bimal Kumar Mandal (visitor Lawyer) Mob. No. 9430101305, 2. Sahdeo Hansda, PLV, Mob. No. 9234151917
7.	High school Dugda	Sri Vivek Mishra Mob No. 9135245349	---do---	1. Sri Bhuneshwar Prasad Visitor Lawyer Mob. No.9525801987 2.Sri Santosh Kumar Singh, PLV, Mob. No. 9386232091
8.	KGBV, Jaridih	Ms. Bibha Kumari Mob. No. 9162719297	---do---	1.Md Majhar Alam, (Visitor Lawyer), Mob. No. 7209905744, 2. Neelu Kumari Priyadarshi, PLV, Mob. No. 9430647242

9.	Bhushan +2 HS, Nawadih	Sri Sukumar Dutta, Mob. No. 8210494850	---do---	1.Sri Shiv Shankar Prajapati, (Visitor Lawyer) Mob. No.8969977626, 2.Sonaram Hembram, PLV, Mob. No. 8002644162
10.	Project Girls High School, Petarwar	Sri Vinod Mistry, Mob. No. 9934379306	---do---	1.Sri Virendra Kumar Sahgal, (Visitor Lawyer) Mob No.9905162560, 2. ChandraDeo Manjhi, Mob. No. 9939104090
11.	Project Girls High School, Tenughat	Smt. Manju Kumari Srivastava, Mob. No. 9523107740	---do---	1.Sri Jitendra Kumar, (Visitor Lawyer), Mob. No. 7209139678, 2.Gopaljee Vishwanathan, PLV, Mob, No. 9431569111
12.	Nehru Smarak High School. Swang	Sri Bharat Rajwar, Mob. No. 9525745110	---do---	1.Sri Bhaiya Anand Mohan, (Visitor Lawyer), Mob. No. 9006818672, 2.Ajay Kumar Rai, PLV, Mob. No. 9006161362
13.	+2 High School, Kasmar	Sri Ajit Kumar Mahto, Mob. No. 9798376673	---do---	1.Sri Vishnu Charan Maharaj, (Visitor Lawyer), Mob. No. 9934553540, 2. Smita Gautam, PLV, Mob. No. 8271727231
14.	+2 H.S., Petarwar	Sri Rajdeo Sahu, Mob. No.9931190842	---do---	1.Sri Virendra Kumar Sahgal, (Visitor Lawyer), Mob. No. 9905162560, 2.Sri ChandraDeo Manjhi, PLV, Mob. No. 9939104090
15.	Rambilas +2 H.S., Bermo	Smt. Reena Kumari, Mob. No. 8809839936	---do---	1.Sri Rohit Kumar, (Visitor Lawyer), Mob. No. 9771182501, 2.SatyadeoRam, PLV, Mob. No. 8877186691
16.	RamRatan H.S., Dhori	Sri Sanat Kumar Singh., Mob. No. 9430788688	---do---	1. Sri Rohit Kumar, (Visitor Lawyer), Mob. No. 9771182501, 2.Vishnu Kumar Mishra, PLV, 9939364594
17.	KGBV, Kasmar	Usha Kumari, Mob. No. 9470569293	---do---	1.Sri Vikas Chandra Jha, (Visitor Lawyer), Mob. No.9939174874, 2.Sanjay Prajapati, PLV, Mob No. 8709827424
18.	KGBV, Bermo	Mitali Majumdar, Mob. No. 7549676366	---do---	1.Sri Pradeep Kumar Nayak, (Visitor Lawyer)/ 1. Sri Rohit Kumar, (Visitor Lawyer), Mob. No. 9771182501, 2. Satyadeo Ram, PLV, Mob. No. 8877186691
19.	KGBV, Nawadih	Priya Kumari, Mob. No. 7631139348	---do---	1.Sri Chandra Shekhar Prasad Singh, (Visitor Lawyer), Mob. No.9430723707, 2.Pradeep Kumar, PLV, Mob. No. 9525622556
20.	KGBV, Petarwar	Kumari Anupama, Mob. No. 8603202066	---do---	1.Sri Nirmal Kumar, (Visitor Lawyer), Mob. No.8092574188, 2.Gopaljee Vishwanathan, PLV, 9431569111
21.	KGBV, Gomia	Priya Kumari, Mob. No. 9155556209	---do---	1.Sri Sukhdeo Ram Rawani,(Visitor Lawyer), Mob. No. 9304199305, 2.Krishna Rajak, PLV, Mob. No. 9546768821

Nine Schemes of NALSA for Bokaro

Team No. A for NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme, 2015

1. Miss Babita Prasad, District & Addl. Sessions Judge- IV, Bokaro -- **Team Leader**
2. Miss Ruchi Dayal, JM, 1st Class, Bokaro
3. Mr. Mritunjay Kumar Pandey, Dy. Election Officer, Bokaro
(Nominated by D.C., Bokaro)
4. Sri Rajat Manik Baxla, Dy. S. P. (C.C.R.), Bokaro
(Nominated by S.P., Bokaro)
5. Smt. Usha Srivastava, Panel Lawyer, Bokaro
6. Sri Ranjeet Kumar Mishra, Panel Lawyer, Bokaro
7. Sahyogini, N.G.O.
8. Sri Nimay Chandra Dutta, PLV
9. Sri Ram Prasad Modi, PLV

Team No. B for NALSA (Legal Services to the Workers in the Unorganised Sector) Scheme, 2015

1. Sri Ranjeet Kumar, District & Addl. Sessions Judge- II, Bokaro -- **Team Leader**
2. Miss Nirmala Barla, JM, 1st Class, Bokaro
3. The Factory Inspector, Bokaro
(Nominated by D.C., Bokaro)
4. Sri S.K. Akhouri, Panel Lawyer, Bokaro
5. Smt. Annu Kumari, Panel Lawyer, Bokaro
6. Baba Saheb Welfare Society, N.G.O.
7. Sri Yadu Mahto, PLV
8. Sri Sitaram Mahatha, PLV

Team No. C for NALSA (Child Friendly Legal Services to Children and their Protection) Scheme, 2015

1. Sri R. S. Upadhyay, District & Addl. Sessions Judge- I, Bokaro -- **Team Leader**
2. Smt. R. A. Kujur, JM, 1st Class, Bokaro
3. Smt. Anita Jha, District Child Protection Officer, Bokaro
(Nominated by D.C., Bokaro)
4. The Police Sub- Inspector Sangeeta Kumari, Officer In-charge , Mahila P.S.(Nominated by S.P., Bokaro)
5. Miss Preeti, Panel Lawyer, Bokaro
6. Miss Asha Mamta Khalkho, Panel Lawyer, Bokaro
7. Sri Mritunjay Kumar Layak, Panel Lawyer, Bokaro
8. Bal Sakha, N.G.O.

9. Sri Nitay Singh Choudhary, PLV
10. Sri Subhash Kumar, PLV

Team No. D for NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme, 2015

1. Sri R. S. Upadhyay, District & Addl. Sessions Judge- I, Bokaro -- **Team Leader**
2. Miss Nirmala Barla, JM, 1st Class, Bokaro
3. Dr. Arjun Prasad, A.C.M.O., Bokaro (Nominated by D.C., Bokaro)
4. Miss Rina Kumari, Panel Lawyer, Bokaro
5. Sri Dhananjay Tiwary, Panel Lawyer, Bokaro
6. Sri Phalguni Rawani, Panel Lawyer, Bokaro
7. Bal Sakha, N.G.O.
8. Sri Manjay Kumar Shekhar, PLV
9. Sri Vinay Kumar Singh, PLV

Team No. E for NALSA (Effective Implementation of Poverty Alleviation Schemes) Scheme, 2015

1. Sri Debasis Mohapatra, ACJM, Bokaro -- **Team Leader**
2. Smt. R. A. Kujur, JM, 1st Class, Bokaro
3. Mr. Rupesh Kumar Tiwari, Nodal Officer, MNREGA
(Nominated by D.C., Bokaro)
4. Md. Mustkim Ansari, Panel Lawyer, Bokaro
5. Sri Naresh Kumar, Panel Lawyer, Bokaro
6. Sri Shankar Dey, Panel Lawyer, Bokaro
7. Sahyogini, N.G.O.
8. Sri Jagdish Chnadra Mahto, PLV
9. Sri Mahitosh Mandal, PLV

Team No. F for NALSA (Protection and Enforcement of Tribal Rights) Scheme, 2015

1. Sri P. K. Maitra, Chairman, PLA, Bokaro -- **Team Leader**
2. Miss S. R. Kullu, JM, 1st Class, Bokaro
3. Mr. Bholu Sankar Mahto, District Welfare Officer, Bokaro
(Nominated by D.C., Bokaro)
4. Sri Hemant Kumar Das, Panel Lawyer, Bokaro
5. Sri Vijay Kumar Yadav, Retainer Lawyer, Bokaro
6. Smt. Baby Kumari, Retainer Lawyer, Bokaro
7. Baba Saheb Welfare Society, N.G.O.

8. Sri Ratilal Kumbhakar, PLV
9. Sri Mahabir Kr. Singh Choudhary, PLV

**Team No. G for NALSA (Legal Services to the Victims of Drug Abuse and
Eradication of Drug Menace) Scheme, 2015**

1. Sri Prakash Jha, CJM, Bokaro -- **Team Leader**
2. Miss Ruchi Dayal, JM, 1st Class, Bokaro
3. Dr. Sowam Murmu, Civil Surgeon, Bokaro (Nominated by D.C., Bokaro)
4. Police Inspector Kamal Kishor, Officer In- charge, Chas P.S.
(Nominated by S.P., Bokaro)
5. Sri Ajay Kumar Sinha , Panel Lawyer, Bokaro
6. Sri A.K. Pal, Panel Lawyer, Bokaro
7. Sri Girish Kumar Ojha, Panel Lawyer, Bokaro
8. Bal Sakha, N.G.O.
9. Sri Ram Prasad Sharma, PLV
10. Sri Nandlal Bauri, PLV

**Team No. H for NALSA (Legal Services to the Victims of Acid
Attacks) Scheme, 2016**

1. Sri Ranjeet Kumar, District & Addl. Sessions Judge- II, Bokaro -- **Team Leader**
2. Sri M. K. Singh, SDJM, Bokaro
3. Dr. Sowam Murmu, Civil Surgeon, Bokaro (Nominated by D.C., Bokaro)
4. The Police Inspector Madan Mohan Prasad Sinha, Officer In-charge, B. S. City P.S.
(Nominated by S.P., Bokaro)
5. Sri Basudeo Goswami, Panel Lawyer, Bokaro
6. Sri Jai Prakash Jha, Panel Lawyer, Bokaro
7. Sri Raju Rana, Panel Lawyer, Bokaro
8. Bal Sakha, N.G.O.
9. Sri Digambar Dubey, PLV
10. Sri Ajay Sharma, PLV

**Team No. I for NALSA (Legal Services to Senior Citizens) Scheme,
2016**

1. Sri Debasis Mohapatra, ACJM, Bokaro -- **Team Leader**
2. Sri S. D. Dwivedi, Civil Judge, Jr. Div. (Munsif), Bokaro
3. Smt. Aruna Kumari, Executive Officer, Chas
(Nominated by D.C., Bokaro)
4. Sri Mahesh Kumar Singh, S.D.P.O., Chas, Bokaro
(Nominated by S.P., Bokaro)
5. Sri Baldev Pandey, Panel Lawyer, Bokaro

6. Sri Abhay Krishna Prasad, Panel Lawyer, Bokaro
7. Sri Rajesh Kumar Dubey, Panel Lawyer, Bokaro
8. Baba Saheb Welfare Society, N.G.O.
9. Sri Vibhisan Mahatha, PLV
10. Sri Parikshit Mahatha, PLV

Nine Schemes of NALSA for Tenughat

Team No. A for NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme, 2015

1. Sri Uttam Anand, District & Addl. Sessions Judge- I, Tenughat-- **Team Leader**
2. Sri Milan Kumar, JM, 1st Class, Tenughat
3. Smt. Anita Jha, District Child Protection Officer, Bokaro
(Nominated by D.C., Bokaro)
4. Sri Rajat Manik Baxla, Dy. S. P. (C.C.R.), Bokaro
(Nominated by S.P., Bokaro)
5. Sri Hari Shankar Prasad, Panel Lawyer, Tenughat
6. Smt. Mahua Karak, Panel Lawyer, Tenughat
7. Sri Ritesh Kumar Jaiswal, Panel Lawyer, Tenughat
8. Sahyogini, N.G.O.
9. Sri Sanjay Prajapati, PLV
10. Sri Kajal Kumar, PLV

Team No. B for NALSA (Legal Services to the Workers in the Unorganised Sector) Scheme, 2015

1. Sri Gulam Haidar, District & Addl. Sessions Judge- II, Tenughat-- **Team Leader**
2. Sri S. N. Kujur, JM, 1st Class, Tenughat
3. Mr. Gopal Kumar, Factory Inspector, Tenughat
(Nominated by D.C., Bokaro)
4. The Police Inspector Anil Kumar Singh, Officer In-charge, Balidih P.S.
(Nominated by S.P., Bokaro)
5. Sri Deo Dutt Tiwari, Panel Lawyer, Tenughat
6. Sri Mahadeo Ram, Panel Lawyer, Tenughat
7. Sri Murli Manohar Bardhan, Panel Lawyer, Tenughat
8. Baba Saheb Welfare Society, N.G.O.
9. Sri Gopal Jee Vishwanathan, PLV
10. Sri Madan Prajapati, PLV

Team No. C for NALSA (Child Friendly Legal Services to Children and their Protection) Scheme, 2015

1. Sri Rakesh Kumar, Civil Judge (Sr. Div.)-I –cum- ACJM, Tenughat -- **Team Leader**
2. Sri Sanjeet Kr. Chandra, JM, 1st Class, Tenughat
3. Smt. Anita Jha, District Child Protection Officer, Bokaro
(Nominated by D.C., Bokaro)
4. The Police Sub- Inspector Sangeeta Kumari, Officer In-charge , Mahila P.S. (Nominated by S.P., Bokaro)
5. Sri Bhuneshwar Prasad, Panel Lawyer, Tenughat
6. Sri Naresh Chandra Thakur, Panel Lawyer, Tenughat
7. Sri Manbodh Dey, Panel Lawyer, Tenughat
8. Bal Sakha, N.G.O.
9. Sri Krishna Rajak, PLV
10. Sri Sunil Paswan, PLV

Team No. D for NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme, 2015

1. Smt. Neerja Ashri, Civil Judge (Sr. Div.)-II –cum- JM, 1st Class, Tenughat -- **Team Leader**
2. Sri Milan Kumar, JM, 1st Class, Tenughat
3. Smt. Anita Jha, District Child Protection Officer, Bokaro (Nominated by D.C., Bokaro)
4. Police Inspector Radheshyam Das, Officer In-charge , Sector- 12 P.S. (Nominated by S.P., Bokaro)
5. Sri Shankar Thakur, Panel Lawyer, Tenughat
6. Sri Chandra Shekhar Singh, Panel Lawyer, Tenughat
7. Sri Sidheshwar Mahato, Panel Lawyer, Tenughat
8. Bal Sakha, N.G.O.
9. Sri Sabhir Ansari, PLV
10. Sri Ajay Kumar Ray, PLV

Team No. E for NALSA (Effective Implementation of Poverty Alleviation Schemes) Scheme, 2015

1. Sri Sanjeet Kr. Chandra, JM, 1st Class, Tenughat -- **Team Leader**
2. Sri S. N. Kujur, JM, 1st Class, Tenughat
3. Sri Rupesh Kumar Tiwari, Nodal Officer, MNREGA (Nominated by D.C., Bokaro)
4. Police Inspector Rajeev Kumar, Officer In-charge , Marafari P.S. (Nominated by S.P., Bokaro)
5. Md. Imtiyaz Alam, Panel Lawyer, Tenughat
6. Sri Nand Kishor Mahali, Panel Lawyer, Tenughat

7. Sri Rakesh Kumar Sinha, Panel Lawyer, Tenughat
8. Sahyogini, N.G.O.
9. Sri Naresh Kumar, PLV
10. Sri Sonaram Hembram, PLV

Team No. F for NALSA (Protection and Enforcement of Tribal Rights) Scheme, 2015

1. Sri Uttam Anand, District & Addl. Sessions Judge- I, Tenughat-- **Team Leader**
2. Sri S. N. Kujur, JM, 1st Class, Tenughat
3. Mr. Mritunjay Kumar Pandey, Dy. Election Officer, Bokaro (Nominated by D.C., Bokaro)
4. Smt. Poonam Minj, Dy. S. P. (Headquarter), Bokaro (Nominated by S.P., Bokaro)
5. Sri Arjun Prasad Singh, Panel Lawyer, Tenughat
6. Md. Mobin, Panel Lawyer, Tenughat
7. Sri Rohit Prasar, Panel Lawyer, Tenughat
8. Baba Saheb Welfare Society, N.G.O.
9. Sri Pradeep Kumar, PLV
10. Sri Jitendra Kumar Mahto, PLV

Team No. G for NALSA (Legal Services to the Victims of Drug Abuse and Eradication of Drug Menace) Scheme, 2015

1. Sri Gulam Haidar, District & Addl. Sessions Judge- II, Tenughat-- **Team Leader**
2. Sri Sanjeet Kr. Chandra, JM, 1st Class, Tenughat
3. Dr. Arjun Prasad, A.C.M.O., Bokaro (Nominated by D.C., Bokaro)
4. Police Inspector Kamal Kishor, Officer In-charge , Chas P.S. (Nominated by S.P., Bokaro)
5. Sri Birendra Prasad no.II , Panel Lawyer,Tenughat
6. Sri Sujit Kumar Jaiswal, Panel Lawyer, Bokaro
7. Sri Suresh Prasad, Panel Lawyer, Bokaro
8. Bal Sakha, N.G.O.
9. Sri Rajendra Kisku, PLV
10. Sri Bablu Das, PLV

Team No. H for NALSA (Legal Services to the Victims of Acid Attacks) Scheme, 2016

1. Sri Rakesh Kumar, Civil Judge (Sr. Div.)- I –cum- ACJM, Tenughat-- **Team Leader**
2. Sri Milan Kumar, JM, 1st Class, Tenughat
3. Dr. Soban Murmoo, Civil Surgeon, Bokaro (Nominated by D.C., Bokaro)
4. Police Inspector Madan Mohan Prasad Sinha, Officer In-charge , B. S. City P.S. (Nominated by S.P., Bokaro)

5. Sri Venkat Hari Vishwanathan, Panel Lawyer, Tenughat
6. Sri Prem Kumar Sinha, Panel Lawyer, Tenughat
7. Bal Sakha, N.G.O.
8. Sri Laldeo Mallah, PLV
9. Sri Santosh Kumar Singh, PLV

Team No. I for NALSA (Legal Services to Senior Citizens)
Scheme, 2016

1. Smt. Neerja Ashri, Civil Judge (Sr. Div.)-II –cum- JM, 1st Class, Tenughat-- **Team Leader**
2. Mr. Saket Kumar, Executive Officer, Tenughat
(Nominated by D.C., Bokaro)
3. Police Inspector Indrasan Choudhary, Officer In-charge , Sector- 6 P.S. (Nominated by S.P., Bokaro)
4. Sri Chhatru Mahto , Panel Lawyer, Tenughat
5. Sri Wakil Mahto, Panel Lawyer, Tenughat
6. Baba Saheb Welfare Society, N.G.O.
7. Sri Chandra Deo Manjhi, PLV
8. Sri Vishnu Kumar Mishra, PLV

STATISTICAL INFORMATION IN R/O
VICTIM COMPENSATION SCHEME
U/S 357- A Cr.P.C.

NAME OF DLSA BOKARO

Total No. of applications received including Court orders (A+B)	No. of applications decided	No. of applications pending	Total Settlement Amount	Allotment received/ disbursed	Allotment required
111	107	04	1,14,45,000/-	64,10,000/- -	50,35,000/-